NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/ (IB)/2017

NAME OF THE PETITIONER(S)

: SENTHIL KUMAR. D

NAME OF THE RESPONDENT(S)

: V.R. TEXTILES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the petitioner present. No representation for the respondent. Counsel for the petitioner submitted that the Hon'ble High Court of Madras has ordered for paper publication. The order has been complied with and he is ready to submit an affidavit along with paper publication in the Registry. Registry is directed to issue notice to the respondent. The counsel for the petitioner shall issue private notice along with copy of the Petition to the respondent. Put up on 11.07.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM